

## **Summary Audit Report on Pension Fund and Development Authority (PFRDA)**

---

Transparency Audit(Third party audit w.r.t to Proactive{Suo Moto} Disclosures u/s 4 of the RTI Act,2005) of Pension Fund Regulatory and Development Authority (PFRDA) for the year 2020-21 conducted by Arun Jaitley National Institute of Financial Management(AJNIFM), Faridabad (an Autonomous Body under Ministry of Expenditure, GOI).

The main disclosures are w.r.t. 1)Organisation and Functions 2)Budget and programmes 3)Publicity Band and Public Interface 4)E-Governance 5)Information, as may be prescribed and 6)Information disclosed on own initiative. Under the aforesaid main headings, about 150 subheadings have been delineated/created by the CIC making it a very comprehensive/focused audit format.

AJNIFM has attempted a very comprehensive audit and submitted its remarks/observations in subheadings/serial numbers after cross checking PFDA web portal/URL's mentioned by them. At the appropriate places AJNIFM has also made suggestions for improvement with the ultimate aim of encouraging high quality proactive (suomoto) disclosures of information for the benefit of public/citizens at large.

Category ratings for each subheadings/serial number has been done after cross verifying the Web address/URL's mentioned by the PA. The marks awarded column is accordingly auto-populated.

Summary Report  
Transparency Audit (Third Party Audit)  
of Pension Fund Regulatory and Development Authority (PFRDA)  
for the year 2020-21

---

**Ministry Name:** Ministry of Finance

**Department Name:** Department of Financial Services Public Authority

**Public Authority:** Pension Fund Regulatory and Development Authority

S. No	Details of Disclosure	Selected Category by PA	Auditor Remarks/Category
<b>1</b>	<b>Organization and Functions</b>		
<b>1.1</b>	<b>Particulars of its organization, functions and duties[Section 4(1)(b)(i)]</b>		
1.1.1	Name and address of the Organization	Full Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=218">https://www.pfrda.org.in/index1.cshtml?lsid=218</a>
1.1.2	Head of the organization	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1912">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1912</a>
1.1.3	Vision, Mission and Key objectives	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/WriteReadData/Links/Subscriber Charter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf">https://www.pfrda.org.in/WriteReadData/Links/Subscriber Charter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf</a>
1.1.4	Function and duties	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1017">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1017</a>
1.1.5	Organization Chart	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=62">https://www.pfrda.org.in/index1.cshtml?lsid=62</a>
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1017">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1017</a>

	been dealt		
<b>1.2</b>	<b>Power and duties of its officers and employees[Section 4(1) (b)(ii)]</b>		
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1018">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1018</a>
1.2.2	Power and duties of other employees	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716</a>
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716</a>
1.2.4	Exercised	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716</a>
1.2.5	Work allocation	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1911">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1911</a>
<b>1.3</b>	<b>Procedure followed in decision making process [Section 4(1)(b)(iii)]</b>		
1.3.1	Process of decision making Identify key decision making points	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019</a>
1.3.2	Final decision making authority	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019</a>
1.3.3	Related provisions, acts, rules etc.	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019</a>
1.3.4	Time limit for taking a decisions, if any	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019</a>
1.3.5	Channel of supervision and accountability	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1019</a>
<b>1.4</b>	<b>Norms for discharge of functions[Section 4(1)(b)(iv)]</b>		
1.4.1	Nature of functions/ services offered	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?Isid=69">https://www.pfrda.org.in/index1.cshtml?Isid=69</a>
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?Isid=69">https://www.pfrda.org.in/index1.cshtml?Isid=69</a>

1.4.3	Process by which these services can be accessed	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=69">https://www.pfrda.org.in/index1.cshtml?lsid=69</a>
1.4.4	Time-limit for achieving the targets	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=69">https://www.pfrda.org.in/index1.cshtml?lsid=69</a>
1.4.5	Process of redress of grievances	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=177">https://www.pfrda.org.in/index1.cshtml?lsid=177</a>
<b>1.5</b>	<b>Rules, regulations, instructions manual and records for discharging functions[Section 4(1)(b)(v)]</b>		
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=69">https://www.pfrda.org.in/index1.cshtml?lsid=69</a>
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=69">https://www.pfrda.org.in/index1.cshtml?lsid=69</a>
1.5.3	Acts/ Rules manuals etc.	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=69">https://www.pfrda.org.in/index1.cshtml?lsid=69</a>
1.5.4	Transfer policy and transfer orders	Not Applicable	Not Applicable
<b>1.6</b>	<b>Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]</b>		
1.6.1	Categories of documents	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1022">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1022</a>
1.6.2	Custodian of documents/categories	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1022">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1022</a>
<b>1.7</b>	<b>Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]</b>		
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1841">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1841</a>
1.7.2	Composition	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1841">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1841</a>
1.7.3	Dates from which constituted	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=66">https://www.pfrda.org.in/index1.cshtml?lsid=66</a>
1.7.4	Term/ Tenure	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=517">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=517</a>
1.7.5	Powers and functions	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=517">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=517</a>

1.7.6	Whether their meetings are open to the public?	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=1113">https://www.pfrda.org.in/index1.cshtml?lsid=1113</a>
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	Fully Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=1113">https://www.pfrda.org.in/index1.cshtml?lsid=1113</a>
1.7.8	Place where the minutes if open to the public are available?	Fully Met	Fully Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=1113">https://www.pfrda.org.in/index1.cshtml?lsid=1113</a>
<b>1.8</b>	<b>Directory of officers and employees[Section 4(1) (b) (ix)]</b>		
1.8.1	Name and designation	Fully Met	“Fully Met”/ <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1928">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1928</a>
1.8.2	Telephone , fax and email ID	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1928">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1928</a>
<b>1.9</b>	<b>Monthly Remuneration received by officers &amp; employees including system of compensation[Section 4(1) (b) (x)]</b>		
1.9.1	List of employees with Gross monthly remuneration	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1098">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1098</a>
1.9.2	System of compensation as provided in its regulations	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1098">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1098</a>
<b>1.10</b>	<b>Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]</b>		
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=1486">https://www.pfrda.org.in/index1.cshtml?lsid=1486</a>
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=1486">https://www.pfrda.org.in/index1.cshtml?lsid=1486</a>
<b>1.11</b>	<b>No. of employees against whom Disciplinary action has been proposed/ taken[Section 4(2)]</b>		
1.11.1	No. of employees against whom	Not Applicable	‘NA

	disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings		
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Not Applicable	NA
<b>1.12</b>	<b>Programmes to advance understanding of RTI(Section 26)</b>		
1.12.1	Educational programmes	Not Applicable	NA
1.12.2	Efforts to encourage public authority to participate in these programmes	Not Applicable	NA
1.12.3	Training of CPIO/APIO	Not Applicable	NA
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Not Applicable	NA
<b>1.13</b>	<b>Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]</b>		
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Not Applicable	NA
<b>2</b>	<b>Budget and Programme</b>		
<b>2.1</b>	<b>Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]</b>		
2.1.1	Total Budget for the public authority	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930</a>
2.1.2	Budget for each agency and plan & programmes	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930</a>
2.1.3	Proposed expenditures	Fully met	Fully met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930</a>
2.1.4	Revised budget for each agency, if any	Fully met	Fully met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1930</a>

			<a href="#">ID=1930</a>
2.1.5	Report on disbursements made and place where the related reports are available	Not Applicable	
<b>2.2</b>	<b>Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)</b>		
2.2.1	Budget	Not Applicable	Not Applicable
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicable	Not Applicable
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured,	Partially Met	Partially Met

	(c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.		
<b>2.3</b>	<b>Manner of execution of subsidy programme [Section 4(i)(b)(xii)]</b>		
2.3.1	Name of the programme of activity	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.2	Objective of the programme	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.3	Procedure to avail benefits	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.4	Duration of the programme/ scheme	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.5	Physical and financial targets of the programme	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1844</a>
<b>2.4</b>	<b>Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]</b>		



2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1931">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1931</a>
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	NA
<b>2.5</b>	<b>Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]</b>		
2.5.1	Concessions, permits or authorizations granted by public authority	Fully Met	Fully Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=163">https://www.pfrda.org.in/index1.cshtml?lsid=163</a>
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations	Fully Met	Fully Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=163">https://www.pfrda.org.in/index1.cshtml?lsid=163</a>
<b>2.6</b>	<b>CAG &amp; PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]</b>		
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have	Fully Met	Fully met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=65">https://www.pfrda.org.in/index1.cshtml?lsid=65</a>

	been laid on the table of both houses of the parliament.		
<b>3</b>	<b>Publicity Band Public interface</b>		
<b>3.1</b>	<b>Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]</b>		
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	Fully Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=69">https://www.pfrda.org.in/index1.cshtml?lsid=69</a>
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors, (c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	NA
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	NA
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	NA

3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	NA
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	NA
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	NA
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	NA
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	NA
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	NA
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	NA
<b>3.2</b>	<b>Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]</b>		

3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Not Applicable	NA
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Not Applicable	NA
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to	Not applicable	NA

	make the process more interactive- Outline the arrangement for consultation before formulation of policy		
<b>3.3</b>	<b>Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]</b>		
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=15">https://www.pfrda.org.in/index1.cshtml?lsid=15</a>
<b>3.4</b>	<b>Form of accessibility of information manual/ handbook[Section 4(1)(b)]</b>		
3.4.1	Information manual/handbook available in Electronic format	Partially Met	Partially Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=410">https://www.pfrda.org.in/index1.cshtml?lsid=410</a>
3.4.2	Information manual/handbook available in Printed format	Not Applicable	NA
<b>3.5</b>	<b>Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]</b>		
3.5.1	List of materials available Free of cost	Fully Met	Fully Met <a href="https://www.pfrda.org.in/index1.cshtml?lsid=410">https://www.pfrda.org.in/index1.cshtml?lsid=410</a>
3.5.2	List of materials available At a reasonable cost of the medium	Not Applicable	NA
<b>4</b>	<b>E-Governance</b>		
<b>4.1</b>	<b>Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]</b>		
4.1.1	English	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/index1.cshtml?lsid=410">https://www.pfrda.org.in/index1.cshtml?lsid=410</a>
4.1.2	Vernacular/ Local Language	Not Applicable	NA
<b>4.2</b>	<b>When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]</b>		
4.2.1	Last date of Annual updation-	Fully Met	“Fully Met”/ <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1927">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1927</a>

<b>4.3</b>	<b>Information available in electronic form[Section 4(1)(b)(xiv)]</b>		
4.3.1	Details of information available in electronic form	Fully Met	. “Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030</a>
4.3.2	Name/ title of the document/record/ other information	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030</a>
4.3.3	Location where available	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030</a>
<b>4.4</b>	<b>Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]</b>		
4.4.1	Name & location of the faculty	Fully Met	. “Fully Met” <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031</a>
4.4.2	Details of information made available	Fully Met	“Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031</a>
4.4.3	Working hours of the facility	Fully Met	Fully Met” / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031</a>
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	“ Fully Met” <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031</a>
<b>4.5</b>	<b>Such other information as may be prescribed under Section 4(i) (b)(xvii)</b>		
4.5.1	Grievance redressal mechanism	Fully Met	“Fully Met” <a href="https://www.pfrda.org.in/index1.cshtml?Isid=177">https://www.pfrda.org.in/index1.cshtml?Isid=177</a>
4.5.2	Details of applications received under RTI and information provided	Fully Met	“Fully Met” <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1843">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1843</a>
4.5.3	List of completed schemes/ projects/ Programmes	Not applicable	NA
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	NA
4.5.5	Details of	Not Applicable	NA

	all contracts entered into including name of the contractor, amount of contract and period of completion of contract		
4.5.6	Annual Report	Fully Met	“Fully Met”./ <a href="https://www.pfrda.org.in/index1.cshtml?Isid=65">https://www.pfrda.org.in/index1.cshtml?Isid=65</a>
4.5.7	Frequently Asked Question (FAQs)	Fully Met	Fully Met”. <a href="https://www.pfrda.org.in/index1.cshtml?Isid=246">https://www.pfrda.org.in/index1.cshtml?Isid=246</a>
4.5.8	Any other information such as - (a) Citizen’s Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen’s Charter	Fully Met	Fully Met”. <a href="https://www.pfrda.org.in/WriteReadData/Links/SubscriberCharter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf">https://www.pfrda.org.in/WriteReadData/Links/SubscriberCharter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf</a>
<b>4.6</b>	<b>Receipt &amp; Disposal of RTI applications &amp; appeals [F.No 1/6/2011-IR dt. 15.04.2013]</b>		
4.6.1	Details of applications received and disposed	Fully Met	Fully Met / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1843">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1843</a>
4.6.2	Details of appeals received and orders issued	Fully Met	Fully Met <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1843">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1843</a>

<b>4.7</b>	<b>Replies to questions asked in the parliament[Section 4(1)(d)(2)]</b>		
4.7.1	Details of questions asked and replies given	Not Applicable	NA
<b>5</b>	<b>Information as may be prescribed</b>		
<b>5.1</b>	<b>Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]</b>		
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Not Applicable	NA
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Not Applicable	NA
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Not Applicable	“Not Met”
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b)	Not Applicable	NA



	Name & Designation of the officers		
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Not Applicable	NA
<b>6</b>	<b>Information Disclosed on own Initiative</b>		
<b>6.1</b>	<b>Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information</b>		
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	
<b>6.2</b>	<b>Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Public</b>		
6.2.1	Whether STQC certification obtained and its validity	Fully Met	
6.2.2	Does the website show the certificate on the Website?	Fully Met	